

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SHRAMAN ESTATES PRIVATE LIMITED**

**OPERATING IN BUSINESS OF LAND DEVELOPMENT AT KAPASHERA, NEW DELHI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Shraman Estates Private Limited PAN – AAACS3144A CIN - U74899DL1990PTC038939
2	Address of the registered office	C-44, South Extension Part 2, South Delhi – 110049
3	URL of website	There is no operational website of the CD. The case specific website created by RP is <a href="https://shraman.cirp.co.in/">https://shraman.cirp.co.in/</a>
4	Details of place where majority of fixed assets are located	No fixed assets known. The CD has following land as its inventory - Admeasuring 55 Bigha & 7 Biswa located in Village Jhatikara, Subdivision – Kapashera, District Southwest, New Delhi.
5	Installed capacity of main products/ services	The CD is in the business of land development and details of land is as above.
6	Quantity and value of main products/ services sold in last financial year	The RP has no knowledge of this information.
7	Number of employees/ workmen	The RP has no knowledge of this information.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://shraman.cirp.co.in/">https://shraman.cirp.co.in/</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://shraman.cirp.co.in/">https://shraman.cirp.co.in/</a>
10	Last date for receipt of expression of interest	06.02.2024
11	Date of issue of provisional list of prospective resolution applicants	09.02.2024
12	Last date for submission of objections to provisional list	14.02.2024
13	Date of issue of final list of prospective resolution applicants	17.02.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.02.2024
15	Last date for submission of resolution plans	27.03.2024
16	Process email id to submit EOI	<a href="mailto:cirpshraman@gmail.com">cirpshraman@gmail.com</a>



*Shailesh Desai*

Shailesh Desai

Resolution Professional

IBBI/PA-001/IP-P00183/2017-18/10362

C/o, Headway Resolution & Insolvency Services Pvt Ltd

708, Raheja Centre, Nariman Point, Mumbai – 400021

For Shraman Estates Private Limited

19<sup>th</sup> January 2024, Mumbai